

ADM/54/2020

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Dated:14.08.2020

**NOTIFICATION**

In view of deputation of the following officers to the II Phase Foundation Training conducted by the Karnataka Judicial Academy from 17.08.2020 to 21.11.2020 (bdi), intimated to this office vide letter no. GOB(I) 42/2016, dated 13.08.2020 of the Hon'ble High Court of Karnataka, Bengaluru, the sitting arrangement detailed below, as notified vide this office Notification no. ADM/294/2020, dated 13.08.2020 stands cancelled;

Sl.No.	Name and Designation of the officer	Date of sittings
01	Shri. Vinayak Mayannavar, Prl. Civil Judge & JMFC, Hosakote, Bengaluru Rural District	17.08.2020 19.08.2020 21.08.2020
02	Smt. Yogeshwari, Additional Civil Judge & JMFC, Devanahalli, Bengaluru Rural District.	18.08.2020 19.08.2020 21.08.2020

  
14/8/2020

**(VENKATESH NAIK T.)**

Prl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru  
  
Prl. District & Sessions Judge  
Bangalore Rural District  
Bangalore

**Copy To:**

1. The Courts concerned,
2. The Assistant Public Prosecutors of the court concerned.
3. The Superintendent of Police, Bengaluru Rural District,  
Bengaluru
4. The Advocates' Association of the concerned Talukas
5. Web Hosting
6. Notice Board
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